

V  
ITEM NO.7

COURT NO.10

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).18481/2009  
(From the judgement and order dated 13/01/2009 in CP No.212/2007  
in WP No.4842/2005 of The HIGH COURT OF BOMBAY AT AURANGABAD)

VIJAY DHANJI CHAUDHARY

Petitioner(s)

VERSUS

SUHAS JAYANT NATAWADKAR  
(With office report)

Respondent(s)

Date: 13/09/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK  
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s) Advocate-on-Record Association, A.C.  
Supreme Court Bar Association, A.C.  
Mr. Dharam Bir Raj Vohra, Adv.

For Respondent(s) Dr. Sushil Balwada, Adv.  
Mr. Parmanand Pandey, Adv.  
Mr. Uday B.Dube, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List after four weeks, by which time, the counter affidavit be  
filed by the respondents.

| (G. SUDHAKARA RAO)  
| COURT MASTER

| | (SHARDA KAPOOR)  
| | COURT MASTER

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